

the University of Delhi the concerned employee of P G Mens' hostel committed suicide after owning responsibility in writing of having misappropriated hostel funds. The University has instituted an Enquiry into the matter and the question of payment of benefits/dues payable to the widow of the deceased shall be settled by the University on receipt of re-port of the Enquiry.

Complaints against Private Schools

370. SHRI GURUDAS DAG GUPTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have received series of complaints of irregularities being perpetrated by a large number of private schools affiliated to CBSE and ICS; and

(b) if so, the details thereof and the action proposed to be taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) As per information received from the Central Board of Secondary Education (CBSE) and the Council for the Indian School Certificate Examinations (CISCE) sporadic complaints have been received against a few private schools affiliated to these organisations.

(b) The complaints relate to alleged malfunctioning and irregularities in these schools in matters regarding underpayment of salaries, absence of proper service conditions, overcharging of fees and collection of unauthorised dues etc. Primarily, it is for the concerned State Government/Union Territory Administration to initiate regulatory action against the schools indulging in irregularities as per provisions contained in their respective Education Acts. However, appropriate administrative action has also been taken by the Board/CISCE as per their Affiliation Bye-laws/Regulatory guidelines.

The Department of Education had also constituted a Task Force to study the functioning of private schools and evolve a model code for the service conditions of teachers and other related matters, transparency in the administration of private schools and their admission policies and a mechanism for the disposal of grievances and possible punitive measures. The recommendations made by the Task Force were discussed in the meeting of the Education Secretaries to State Governments and Chairpersons of the Boards of Secondary Education for taking further follow-up action.

Unfilled Vacancies of Teachers in KVS

371. SHRI GOVINDRAM MIRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply given in Unstarred Question No. 1918 date 8th August, 1997 and to state:

(a) what are the detailed reasons due to which all available vacancies for promotions in each of the categories in K.V.S. could not be filled up during 1993-94, 1994-95, 1995-96, 1996-97 and 1997-98;

(b) whether the unfilled vacancies to be filled by promotees in 1997-98 have since been filled up in different categories;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) by when and how these vacancies are to be filled up?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) The vacancies remained unfilled during the years in question were due to non-acceptance of promotion and non-availability of eligible SOST candidates in feeder grades.

(b) to (d) The Departmental Promotion Committees have since made recommendations to fill up the unfilled vacancies from Primary Teachers to Trained

Graduate Teachers, Primary Teachers to Headmasters and Trained Graduate Teachers to Post Graduate Teachers for the year 1997-98. The meeting of Departmental Promotion Committee to fill up the unfilled vacancies of Vice-Principals is being convened. The vacancies in the promotion quota of Principals could not be filled up due to non-availability of eligible Scheduled Caste/Scheduled Tribe candidates in the grade of Vice-Principals.

शैक्षिक प्रणाली में परिवर्तनों की आवश्यकता

372. श्री चीमनभाई हरीभाई शुक्ला: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या वर्तमान राष्ट्रीय शिक्षा प्रणाली व्यापक स्तर पर असफल पायी गयी है और शिक्षा के मूल उद्देश्यों को अंततः पूरा नहीं किया गया है;

(ख) यदि हां, तो क्या इसका कोई राष्ट्रव्यापी व्यापक सर्वेक्षण कराया गया है;

(ग) क्या वर्तमान शिक्षा प्रणाली में तत्काल आमूल चूल परिवर्तन करने की आवश्यकता है; और

(घ) क्या सरकार एक सुनियोजित शिक्षा प्रणाली बनाने पर गंभीरतापूर्वक विचार कर रही है ताकि भावी पीढ़ी के लिए शिक्षा बहु आयामी उपयोगित वाली सिद्ध हो सकें?

मानव संसाधन विकास मंत्रालय में शिक्षा विभाग में राज्य मंत्री (श्री मुही राम सैकिया): (क) जी, नहीं।

(ख) से (घ) मौजूदा राष्ट्रीय शिक्षा नीति, 1986 की 1990-92 के दौरान आचार्य राम मूर्ति की अध्यक्षता वाली राष्ट्रीय शिक्षा नीति संबंधी पुनरीक्षा समिति (एन. पी. ई. आर. सी.) द्वारा तथा श्री एन. जनार्दन रेड्डी की अध्यक्षता वाली केन्द्रीय शिक्षा सलाहकार बोर्ड (केव) समिति द्वारा समीक्षा की गई। इन समितियों द्वारा की गई सिफारिशों के अनुसरण में राष्ट्रीय शिक्षा नीति 1986. तथा इसकी कार्य योजना 1992 को अद्यतन किया गया तथा 1992 में ही इसे अपनाया गया। फिलहाल कार्यान्वयन पर तथा शिक्षा के लिए संसाधनों में वृद्धि करने पर बल दिया जा रहा है ताकि पूरे देश में शिक्षा के सभी स्तरों पर पहुंच, पढ़ाई में बने रहने तथा इसकी गुणवत्ता में बेहतर सहलग्नता हो।

Efforts to make Education Job-Oriented

373. SHRI NARENDRA MOHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether in the fast changing scenario in the industrial development, the adequacy of present education system has been studied and efforts made to link industry with education;

(b) if so, whether partnership between industries and educational institutions can make education more job-oriented; and

(c) whether the content and form of training the teaching faculty is well equipped to meet the challenges ahead?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) The National Policy on Education (NPE), 1986 and the Programme of Action (POA), 1992 lay considerable stress on linkages of education with industry as part of vocationalisation of education in order to reduce the mismatch between demand and supply of skilled manpower. Department of Vocational Education (DVE) under National Council of Educational Research and Training (NCERT) has taken the responsibility for training of teachers of Vocational Education. Pt. Sunderlal Sharma Central Institute of Vocational Education. (PSSCIVE) has been set up at Bhopal under the Umbrella of NCERT in 1993. This institute acts as an apex level of Research and Development Organisation in the field of vocational education and has also been entrusted with the responsibility of conducting training for teachers and resource persons in this regard. There is also an interface with industry in the Shramik Vidyapeeths as well as in institutions of higher and management education concerned with vocational courses.